



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ७, अंक ४]

गुरुवार, मार्च ४, २०२१/फाल्गुन १३, शके १९४२

[पृष्ठे १४, किंमत : रुपये २७.००

असाधारण क्रमांक ५

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2021 (L. A. Bill No. III of 2021), introduced in the Maharashtra Legislative Assembly on the 4th March 2021, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

BHUPENDRA M. GURAO,
I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. III OF 2021.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2021. Short title.

Withdrawal
of Rs.
2,10,76,32,36,000
out of the
Consolidated
Fund of the
State for the
Financial
Year
2020-2021.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty one thousand seventy six crores, thirty two lakhs, thirty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2021, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2021.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052,	2,000	...	2,000
	Public Works	2059,			
	Other Administrative Services	2070,			
	Miscellaneous General Services	2075,			
Total-General Administration Department			2,000	...	2,000
Home Department.					
B-1	Police Administration	2014, 2055, 2070,	1,000	...	1,000
B-3	Transport Administration	2041, 3055, 3056,	1,000	...	1,000
B-4	Secretariate and Other General Services	2045, 2052,	1,000	...	1,000
Total-Home Department.			3,000	...	3,000
Revenue and Forests Department.					
C-1	Revenue and District Administration	2029,	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
C-5	Other Social Services	2045, Other Taxes and Duties on Commodities and Services 2053, District Administration. 2070, Other Administrative Services		1,80,96,000	1,80,97,000
		2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services			
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	2,42,25,61,000	...	2,42,25,61,000
			2,42,25,63,000	1,80,96,000	2,44,06,59,000
			Total-Revenue and Forests Department.		
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education		5,000	5,000
D-4	Animal Husbandry	2403, Animal Husbandry		3,000	3,000
D-6	Fisheries	2405, Fisheries		13,000	13,000
			21,000	...	21,000
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
School Education and Sports Department.					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
E-2	General Education	2202, General Education	7,000	...	7,000
		Total-School Education and Sports Department.	7,000	...	7,000
Finance Department.					
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure	1,000	...	1,000
		2040, Taxes on Sales, Trade etc.			
		3475, Other General Economic Services			
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	26,50,60,83,000	...	26,50,60,83,000
			Total-Finance Department.	26,50,60,84,000	26,50,60,84,000
Public Works Department.					
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works	1,000	...	1,000
		2202, General Education			
		2203, Technical Education.			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour and Employment			
		2403, Animal Husbandry			
		2405, Fisheries			
			Total-Public Works Department.	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Water Resources Department.					
I-1	Interest Payments	2049,	...	87,55,00,000	87,55,00,000
Total-Water Resources Department.			...	87,55,00,000	87,55,00,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014,	13,000	...	13,000
Total-Law and Judiciary Department.			13,000	...	13,000
Industries, Energy and Labour Department.					
K-6	Energy	2801,	5,61,13,64,000	...	5,61,13,64,000
		2810,	New and Renewable Energy		
Total-Industries, Energy and Labour Department.			5,61,13,64,000	...	5,61,13,64,000
Rural Development Department.					
L-1	Interest Payments	2049,	...	1,58,21,000	1,58,21,000
L-2	District Administration.	2053,	19,68,16,000	...	19,68,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Rural Development Department.	19,68,16,000	1,58,21,000	21,26,37,000
		Food, Civil Supplies and Consumer Protection Department.			
M-3	Secretariat and Other Economic Services	3451,			1,000
		3475,		1,000	...
					1,000
		Total-Food, Civil Supplies and Consumer Protection Department.		1,000	...
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2205,			2,000
		2210,			
		2211,			
		2215,			
		2217,			
		2225,			
		2230,			
		2235,			
		2236,			
		2401,			
		2402,			
		2403,			
		2405,			
		2406,			
		2408,			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department.	2,000	...	2,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	5,000	...	5,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	5,000	...	5,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	8,000	...	8,000
		Total-Medical Education and Drugs Department.	8,000	...	8,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works	5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2202,	General Education				
2204,	Sports and Youth Services				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2401,	Crop Husbandry				
2402,	Soil and Water Conservation				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2435,	Other Agricultural Programmes				
2501,	Special Programmes for Rural Development				
2505,	Rural Employment				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
2852,	Industries				
3054,	Roads and Bridges				
3055,	Road Transport				
Total-Tribal Development Department.			5,000	...	5,000

Higher and Technical Education Department.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
W-2	General Education	2202, General Education	1,000	...	1,000
		Total-Higher and Technical Education Department.	1,000	...	1,000
Women and Child Development Department.					
X-1	Social Security and Nutrition	2235, Social Security and Welfare	45,46,53,000	...	45,46,53,000
		2236, Nutrition			
		2406, Forestry and Wild Life			
		Total-Women and Child Development Department.	45,46,53,000	...	45,46,53,000
SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT					
ZA-2	Secretariat and Other Social Services	2203, Technical Education.	2,000	...	2,000
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life			
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	2,000	...	2,000
Total-A-Expenditure on Revenue Account			35,19,15,51,000	90,94,17,000	36,10,09,68,000
B-EXPENDITURE ON CAPITAL ACCOUNT					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-9	Capital Expenditure on Fisheries	4405,			
	Loans for Fisheries	6405,	1,000	...	1,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			1,000	...	1,000
Urban Development Department.					
F-7	Loans for Urban Development	6217,	8,26,68,96,000	...	8,26,68,96,000
Total-Urban Development Department.			8,26,68,96,000	...	8,26,68,96,000
Finance Department.					
G-9	Public Debt and Inter State Settlement	6003,			
	Loans and Advances from the Central Government	6004,		1,62,00,00,00,000	1,62,00,00,00,000
	Inter State Settlement	7810,			
Total-Finance Department.				1,62,00,00,00,000	1,62,00,00,00,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216,			
	Capital Outlay on Housing	4711,	1,000	...	1,000
	Capital Outlay on Flood Control Projects	5054,			
	Capital Outlay on Roads and Bridges				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works		8,000	24,15,00,000	24,15,08,000
		4202, Capital Outlay on Education, Sports, Art and Culture				
		4210, Capital Outlay on Medical and Public Health				
		4217, Capital Outlay on Urban Development				
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.				
		4235, Capital Outlay on Social Security and Welfare				
4250, Capital Outlay on Other Social Services						
Total-Public Works Department.			9,000	24,15,00,000	24,15,09,000	
Water Resources Department.						
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	4,00,00,02,000	...	4,00,00,02,000	
		4701, Capital Outlay on Major and Medium Irrigation				
		4702, Capital Outlay on Minor Irrigation				
		4711, Capital Outlay on Flood Control Projects				
4801, Capital Outlay on Power Projects						
I-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	7,000	7,000	
		Total-Water Resources Department.	4,00,00,02,000	7,000	4,00,00,09,000	
Industries, Energy and Labour Department.						
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects	15,38,51,000	...	15,38,51,000	
		6801, Loans for Power Projects				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Industries, Energy and Labour Department.	15,38,51,000	...	15,38,51,000
		Rural Development Department.			
L-7	Capital Expenditure on Rural Development	4515, 5054, 6216,	1,000	...	1,000
		Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Housing.			
		Total-Rural Development Department.	1,000	...	1,000
		Medical Education and Drugs Department.			
S-4	Capital Outlay on Medical and Public Health	4210,	1,000	...	1,000
		Capital Outlay on Medical and Public Health			
		Total-Medical Education and Drugs Department.	1,000	...	1,000
		Total-B-Expenditure on Capital Account	12,42,07,61,000	1,62,24,15,07,000	1,74,66,22,68,000
		Grand Total	47,61,23,12,000	1,63,15,09,24,000	2,10,76,32,36,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2020-21.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	36,10,09,68,000
(b) Capital Expenditure	. .	1,74,66,22,68,000
Total	. .	<u>2,10,76,32,36,000</u>

Mumbai,
Dated the 4th March 2021.

AJIT PAWAR,
Deputy Chief Minister.